

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

33

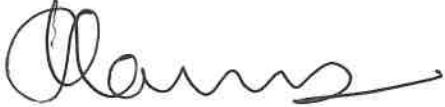




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.12.2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/694/2019
PETITION NUMBER : CP/64/IB/2018
NAME OF THE PETITIONER(S) : N MATHIYALAGAN
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)
(G B ENGINEERING ENTERPRISES PVT LTD)
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|--|---|
| 1. | V. Manivannan | Counsel for R6 to R12 |  |
| 2. | R THIRUNAVUKARASU | Counsel for R-2. R120. |  |
| 2. | V. AJAY KHOSLE | Counsel for Petitioner |  |
| 3. | S. SATISH & G. Gautham Ram Vittal | Counsel for R1 |  |
| 4. | K. Ramesh
As Ramalingam → R500 cases | | R3 SBI (for) |
| 5. | Noyal James
Dna Associates | Counsel for 5 th Respondent |  |

ORDER

Due to paucity of time, post this matter for hearing on **27.01.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)